## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/14/ (IB)/2017

NAME OF THE PETITIONER(S)

: MSC MEDITERRANEAN SHIPPING CO.

NAME OF THE RESPONDENT(S)

: OREN HYDROCARBONS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Nake - B. Balachander

Counsel for both the parties present. The Counsel for the petitioner undertakes to serve copies pertaining to the Petition to the other side today itself. At the request of counsel for the petitioner, time is enlarged. Put up on 14.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM